

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
STARRED QUESTION NO. 224
TO BE ANSWERED ON 06.03.2020

Environmental Clearance for Magnesite Mines

* 224.,SHRI PARTHIBAN S.R

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government has cancelled the environmental clearance certificate issued to the Magnesite mines in Salem, Tamil Nadu;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) whether the Government proposes to give the environmental clearance certificate to magnesite mines in Salem in future and if so, the details thereof?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO. 224 RAISED BY SHRI PARTHIBAN S. R REGARDING ENVIRONMENTAL CLEARANCE FOR MAGNESITE MINES DUE FOR REPLY ON 06.03.2020.

(a) & (b) No, Sir.

(c)The Environmental Clearance to mining projects including magnesite mines located in Salem District of Tamil Nadu is being granted as per the provision of Environmental Impact Assessment Notification, 2006 (as amended) and S.O. 804(E) dated 14.03.2017. There are 4 proposals of magnesite mines located in Salem District, which are under consideration in the Ministry, for grant of Environmental Clearance. In addition to this, there are 6 proposals (Category B) which are under consideration at State Level Environment Impact Assessment Authority (SEIAA) Tamil Nadu, for grant of Environment Clearance.
